HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
(Office of the Registrar General at Jammu)
* * * * *

Subject: Surrender of the Certificate of Enrollment as an Advocate.

N O T I F I C A T I O N

No: 2802- **of 2026/RG/LP** **Dated: 09.11.2026**

It is hereby notified that the below mentioned applicants have voluntarily suspended their practice as an Advocate and have surrendered their Certificates of Enrolment as an Advocates, therefore the same are suspended from the date(s) shown against each:-

S.No	Name of Advocate S/Shri	Date of Surrender	Enrollment No. & Date
1.	Mr. Sandeep Singh Sen S/O Sh.Roshan Lal R/O Village Kuleed Lachkhazana Tehsil & District Kishtwar	05.11.2026	995/06 Dt.17.05.2006 **(Absolute)** **Dt. 13.11.2006**
2	Ms. Jyoti Bhagat D/O Sh.Bua Ditta Bhagat R/O H.No.46, Lane No.2, Ward No.3, Bari Barahmana, Samba	06.11.2026	JK-06/12 Dt.16.02.2012 **(Absolute)** **Dt. 16.05.2013**
3	Mr. Zahoor Ahmad Ganaie S/O Sh. Gulam Mohi-Ud-Din Ganaie R/O Kawoosa Khalasa Tehsil Narbal District Budgam	18.5.2026	108/08 dated 15.02.2008 **(Absolute)** **Dt. 04.06.2009**

By Order.

Mujtaba 9/11/26

(Syed Mujtaba Hussain)
Registrar Administration (L.P.)
High Court Main Wing, Jammu

No: 533380-93 **RG/LP** **Dated: 09.11.2026**

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.
2. Principal District & Sessions Judge, Kishtwar/Samba/Budgam.
3. Secretary, Bar Council of India, New Delhi.
4. President, J&K High Court Bar Association, Jammu.
5. President, Kashmir Advocates Association, Srinagar.
6. President District Bar Association, Kishtwar/Samba/Budgam.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to upload the same on the official website of the High Court for information of all concerned.
8. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Notifications file for record.
10. Mr/Ms. _____ .....for information.

Mujtaba 9/11/26

Registrar Administration (L.P.)